

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.76/TT/2012

Date: 13.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission charges for Additional Special Energy Meters in Northern Region for the Tariff Block 2009-14.

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 30.4.2012:

- (a) This petition has been filed for approval for transmission charges for additional Special Energy Meters in NR during 2009-14. The reasons for not considering these Special Energy Meters under additional capitalization of the earlier project of NR covered under petition No. 288/2010, where the Commission vide order dated 10-07.2011 approved tariff for Special Energy Meters in Northern Region for the period from 1.4.2009 to 31.3.2014;
- (b) The tariff claimed is based on the discussion of 15th TCC and 16th NRPC meeting for NR and there does not appear to be a formal investment approval from the Board of Directors. Board's investment approval letter may therefore be furnished.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)